

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/ 1623 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Suchandra Bhattacharjee
Principal Judge,
Family Court-II,
Kamrup (M), Guwahati.

Dated Guwahati, the 27th March, 2018.

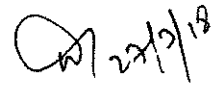
Subj:- **Restricted Holiday and Casual Leave.**

Ref:- Your letter No. FCK 5/12/PJ/96/17, dtd. 23.03.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday on 31.03.2018 and Casual Leave on 02.04.2018 has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

